



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/76/2023	MINDAR KIRI TERON Versus THE UNION OF INDIA AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM MR. K K PARASAR (R-1,3) DY.S.G.I. SC, K A A C SC, PWD
2	WA/194/2023	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	MR. R MAZUMDAR
	WITH I.A.(Civil)/1541/2023 in WA/194/2023	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
3	WP(C)/2260/2023	DINENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, GHC SC, FINANCE
4	I.A.(Civil)/3570/2023 in WA/13199/2023	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR.	MR M H AHMED I AMIN MS. N SULTANA	MR. B K DAS(R-2) MR H P GUWALA(R-2) DY.S.G.I.
	WITH WA/13199/2023 (Filing Number)	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR. H	MR M H AHMED	
5	WP(C)/5223/2023	SUDHANSHU RANJAN Versus THE UNION OF INDIA AND 20 ORS	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. A K DUTTA (r-1 to 4) MR S NATH (R-5 to 12,17,18,19,20) DY.S.G.I.
6	I.A.(Civil)/18/2024 in WA/15317/2023	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY	MR. D NATH SR. GA, ASSAM	MR. M KHAN (R-1) MS J AKTAR (R-1)
	WITH WA/15317/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY A	MR. D NATH	
7	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC

8	WA/52/2024	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
9	WA/92/2024	LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, HIGHER EDU MR. P HAZARIKA (r- 22,24,28,42,63) MR. M K BORO (R- 9,14,18,29,37, 44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r- 22,24,28,42,63) MR B P BORAH (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MR P J DUTTA (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R- 12,13,15,21,43, 50,53,55,66,68,74,85,86) SC, K A A C
	WITH I.A.(Civil)/2464/2023 in WA/92/2024	LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, ELEM. EDU SC, K A A C
10	Cont.Cas(C)/343/2024	ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	
11	I.A.(Civil)/912/2024 in WA/1649/2024	THE STATE OF ASSAM AND ANR Versus KUHIMA KULI	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	WITH WA/1649/2024 (Filing Number)	The State Of Assam Secretary To The Government Of Assam School Versus Kuhiram Kuli	MR. NAYAN JYOTI KHATANIAR	
12	I.A.(Civil)/976/2024 in WA/2292/2024	THE STATE OF ASSAM AND 2 ORS. Versus KHANIN HALOI AND 2 ORS.	MR. N J KHATANIAR (SC, EDUCATION)	GA, ASSAM
	WITH WA/2292/2024 (Filing Number)	The State Of Assam And 2 Ors Versus Khanin Haloi And 2 Ors	MR. NAYAN JYOTI KHATANIAR	
13	I.A.(Civil)/1047/2024 CAVT. NO.02012/024, CAVT./201/2024 in WA/3085/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH MR. B BORAH SC, FOREST FOR CAVEATOR
	WITH WA/3085/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4001/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
14	I.A.(Civil)/1116/2024 in WA/4225/2024	WILLIAMSON MAGOR EDUCATION TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MS. S SARMA MS D DEORI	MR. R MAJUMDAR MR. M K NATH DY.S.G.I.

	WITH WA/4225/2024 (Filing Number)	WILLIAMSON MAGOR EDUCATIONAL TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS F	MS. S SARMA	
15	I.A.(Civil)/1131/2024 in Cus.Ref./1365/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	SC, CUSTOMS
	WITH Cus.Ref./1365/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Paramjeet Kaur E	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1509/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Paramjeet Kaur	SUBHASH CHANDRA KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
16	WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	WITH I.A.(Civil)/2457/2023 in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
17	WA/198/2024	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 8 ORS (E)	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. K NATH MR. A M KHAN MR A HAQUE
18	WP(C)/3434/2024	THE UNION OF INDIA AND 3 ORS. Versus NAYANMANI DEKA AND 58 ORS	MR. B CHAKRAVARTY	
19	WP(C)/3490/2024	UNION OF INDIA AND 3 ORS. Versus NO 13886051W EX HAV (HONY) NB SUB KT DIVENSON ANAL	MR. B CHAKRAVARTY	
20	WP(C)/3516/2024	THE UNION OF INDIA AND 2 ORS. Versus KV GANESH PRASAD AND 13 ORS	MR. S C KEYAL	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
21	PIL/37/2024	DIPAK NAG Versus THE UNION OF INDIA AND 9 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. D GUPTA	GA, ASSAM DY.S.G.I. SC, HEALTH SC. WATER RESOURCE DEPTT.
22	WA/196/2024	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	SC, SEC. EDU. SC, CBSE
23	WP(C)/3438/2024	ANZITA SAIKIA Versus THE UNION OF INDIA AND ANR	PETITIONER IN PERSON	DY.S.G.I. SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
24	WA/322/2023	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU MR. A DEKA(R-6) MR. S BORTHAKUR(R-6)
25	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP

26	WITH WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAJIN (r-8) MR. A METO (r-8)
27	WP(C)/4431/2023	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
28	PIL/22/2024	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
29	WA/167/2024	MD. HAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. A DEKA(r-5,6)
30	WA/217/2024 FIXED	M/S ASSAM SUPPLY SYNDICATE Versus THE UNION OF INDIA AND 2 ORS	K AGARWAL MR. G AGARWAL	DY.S.G.I.
31	WP(C)/2401/2024	KANAK DAS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
32	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
33	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
34	WA/268/2023 CAVT. NO.07442/023, CAVT./744/2023	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
HEARING				
35	WA/140/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
36	WITH WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
37	WITH WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
38	WP(C)/1707/2021	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
39	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.

40	WITH WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
41	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
42	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/344/2024	SHAHIDUL ISLAM AND ANR. Versus MANJIT BRAHMA	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	
2	Cont.Cas(C)/347/2024	SMT. RINKUMANI CHUTIA Versus NARAYAN KONWAR AND 5 ORS.	MR A GOHAIN	
3	Cont.Cas(C)/351/2024	GIAS UDDIN AHMED Versus DR. SURANJANA SENAPATI AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	
4	Cont.Cas(C)/353/2024	MISS MALATI BEPARI Versus NARAYN KONWAR, IAS AND ANR	MR I HAQUE	
5	Cont.Cas(C)/355/2024	PADUMI RAY Versus SAMAR BARUAH AND ANR	MR H P GUWALA MR. A BORO MS N NEWME	
6	Cont.Cas(C)/356/2024	AMAL KUMAR BORUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. J ABBAS	
7	Cont.Cas(C)/357/2024	SASHIAKUM P MARAK Versus PROF DEVENDRA JALIHAI AND 3 ORS.	MR. S C KEYAL	
8	Cont.Cas(C)/361/2024	AKSHAT PRATAP SINGH Versus PROF DEVENDRA JALIHAI	MR. S C KEYAL	
9	WP(C)/510/2024	ABDUL RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM SC, SEC. EDU.
10	WP(C)/645/2024	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
11	WITH WP(C)/621/2024	DR. RAM NIROJ SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.

12	WP(C)/1670/2024	GOLAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, SEC. EDU.
13	WP(C)/2164/2024	BIDISHA NATH Versus THE UNIVERSITY GRANTS COMMISSION (UGC) AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM MS P AGARWAL (r-1) SC, U G C
14	WP(C)/2331/2024	ARPITA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.
15	WP(C)/2883/2024	THAKUR MEDAK Versus THE STATE OF ASSAM AND 3 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, SCERT, ASSAM
16	WP(C)/3426/2024	ABDUL BARI Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, HIGHER EDU
17	WP(C)/3430/2024	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, SEC. EDU.
18	WP(C)/3431/2024	GHANA KANTA TAID Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MS. M DUTTA MS. R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/3446/2024	GAGAN SONOWAL @ GAGAN CHANDRA SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, ELEM. EDU SC, FINANCE
20	WP(C)/3448/2024	BARNALI SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
21	WP(C)/3451/2024	DIPAK KUMAR CHINTEY Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MS. M DUTTA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/3460/2024	SMTI DIPANJALI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS DIPALI DUTTA	SC, ELEM. EDU
23	WP(C)/3478/2024	KABIR SHYAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/3479/2024	KRISHNA PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P DEKA MR A DAS	SC, ELEM. EDU GA, ASSAM
25	WP(C)/3480/2024	UMA SANKAR PRASAD Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/3481/2024	SAMIRAN BISWAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/3485/2024	RATAN SINGH Versus THE STATE OF ASSAM AND 9 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, ELEM. EDU SC, SEC. EDU. SC, SSA
28	WP(C)/3487/2024	RUKUN UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA, SR. ADV MS M DAS	SC, SEC. EDU.
29	WP(C)/3489/2024	SUDIPTA SWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU.

30	WP(C)/3491/2024	HOMESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, GAD
31	WP(C)/3493/2024	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
32	WP(C)/3497/2024	MD. ISMAIL HUSSAIN Versus THE UNION OF INDIA AND 8 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	SC, ELEM. EDU DY.S.G.I.
33	WP(C)/3500/2024	SOROJIT SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE
34	WP(C)/3514/2024	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU
ADMISSION				
35	WP(C)/4500/2020	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
36	WP(C)/3157/2021	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
WITH				
I.A.(Civil)/3611/2022 in WP(C)/3157/2021		NIRODA BORAH, Versus SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
37	WP(C)/7030/2022 B/O	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA (R-6) K. KALITA (R-6) P BORA (R-6)
38	WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
WITH				
39	WP(C)/7/2023	SAMIN CHANDRA BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WP(C)/3899/2023 FIXED	SANATAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, U G C
41	WP(C)/6042/2023	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WP(C)/1723/2024	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
43	WP(C)/2263/2024 FIXED	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	MR. R P KAKOTI SR. ADV(R-2 TO 7). (SC, IIT) MR A B DEY(R-2 TO 7)(SC, IIT) MR. S SUTRADHAR(R-2 TO 7) (SC, IIT) DY.S.G.I. SC, IIT
WITH				
I.A.(Civil)/1550/2024 in WP(C)/2263/2024		PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT

ORDERS

44	Cont.Cas(C)/54/2022 FIXED	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
45	I.A.(Civil)/779/2022 IN WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU. SC, HEALTH
46	WP(C)/8387/2022 B/O	SATYENDRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	
47	WP(C)/8395/2022 B/O	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
	WITH I.A.(Civil)/1974/2024 in WP(C)/8395/2022	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	PP, ASSAM
48	Cont.Cas(C)/366/2023 FIXED	RINA BEGUM Versus SURANJANA SENAPATI	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
49	Cont.Cas(C)/384/2023 FIXED	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAN (r-1)
50	Cont.Cas(C)/764/2023 B/O	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
51	WP(C)/6678/2023 FIXED	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, BTC
	WITH WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1314/2021 in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
53	WP(C)/3604/2021	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	GA, ASSAM R SARMAH (R-5) MR J BORAH (R-5) MR. K KAKOTI (R-5) SC, N C T E SC, SEC. EDU. SC, U G C
	WITH WP(C)/5733/2021	SEEMA BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR F HAQUE	MR. M U MONDAL MR K ISLAM SC, SEC. EDU. FOR CAVEATOR
54	WP(C)/5733/2021 CAVT. NO. 07252/021,	SEEMA BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR F HAQUE	MR. M U MONDAL MR K ISLAM SC, SEC. EDU. FOR CAVEATOR
55	I.A.(Civil)/1283/2024 in WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1645/2024	DILWAR HUSSAIN @ KUTI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ADMISSION				
2	Crl.Rev.P./65/2019 WITH LCR 2 FILES	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	WITH I.A.(Crl.)/149/2019 in Crl.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
	WITH I.A.(Crl.)/410/2024 in Crl.Rev.P./65/2019	DIGANTA SARMA Versus RAJESH DAS AND ANR	MR M A ISLAM	PP, ASSAM
3	Crl.Pet./753/2021 WITH LCR 3 FILES	KUTHAL PEGU Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
4	Crl.Pet./223/2022 WITH LCR 1 FILE	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM
5	Crl.Rev.P./599/2022 WITH LCR 5 FILES	NURUL HAQUE Versus PRANJUM KALITA	MR. A AHMED U U KHAN	MR. Z ALAM MR. N BARUAH MR. A K SHARMA MS. S NAZNEEN R ISLAM MR. J ISLAM
6	Crl.Pet./982/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM

8	Crl.Pet./995/2022 WITH LCR 2 FILES	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS N DEKA (r-2) MR SAURADEEP DEY (r-2) PP, ASSAM MR. D GUPTA
9	Crl.Pet./275/2023	NIRUPAM DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	MR. S C KEYAL (r-2) MS. R DEKA (r-2) PP, ASSAM
10	Crl.Pet./383/2023	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (R-2 to 7) MR. A AHMED (R-2 to 7) MR. I U CHOWDHURY (R-2 to 7) PP, ASSAM
11	Crl.Rev.P./412/2023 WITH LCR 1 FILE	RITUL BORAH Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
12	Crl.Rev.P./516/2023 WITH LCR 2 FILES	TARUN DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM
13	Crl.Pet./860/2023	ANU BORAH Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS. P DAS (R-2) PP, ASSAM
	WITH I.A.(Crl.)/394/2024 in Crl.Pet./860/2023	ANU BORAH Versus JINTUMONI KALITA	MR A DASGUPTA MS B DAS	D DAS PP, ASSAM
14	Crl.Pet./1040/2023 WITH LCR 3 FILES, FIXED	SAMSUL HOQUE AND GABBAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
15	Crl.Pet./1295/2023	MANAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/490/2024 in Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY Versus MANAB BHATTACHARJEE, RATNA JYOTI SAIKIA	MS M BHARATI	MR N A MAZARBHUIYA
16	CRL.A(J)/26/2024	Versus THE STATE OF ASSAM		PP, ASSAM
17	CRL.A(J)/58/2024	ANANDA DAS Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
	WITH I.A.(Crl.)/540/2024 in CRL.A(J)/58/2024	ANANDA DAS Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
18	CRL.A(J)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
	WITH I.A.(Crl.)/541/2024 in CRL.A(J)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
19	Crl.A./98/2024	SHYAM LAL KAIRI Versus SMTI. SAKUNTALA KAIRI	MS. P BHATTACHARYA MR T GOGOI	
20	Crl.Pet./216/2024 WITH LCR 1 FILE	MANASH MOHAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH P. NATH DR AZIZ KHAN PP, ASSAM

21	Crl.Pet./230/2024 B/O	PRADIP KHANIKAR Versus DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	MR. D BARUAH (R-1) MR. A K GUPTA (R-1) MR. R S MISHRA (R-1) MR. W TERON (R-1) MS. S K GUPTA (R-1) MS. B SARMA (R-1) PP, ASSAM
22	Crl.Pet./470/2024 WITH LCR 6 FILES, B/O	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
23	WITH Crl.Pet./563/2023	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
24	Crl.Pet./487/2024	ABDUL MANNAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MR. A ROSHID (R-2) MS. T BEGUM (R-2) PP, ASSAM
25	WITH Crl.Pet./445/2024	ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./3641/2023 WITH CASE RECORD(SCANNED COPY)	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
<u>ORDERS</u>				
27	Crl.A./182/2022	SRI DEBASISH MAZUMDAR Versus N R CONSTRUCTION AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
28	CRL.A(J)/94/2023 WITH LCR 4 FILES	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	WITH I.A.(Crl.)/767/2023 in CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
29	I.A.(Civil)/161/2023 CONT.CASE(C) 73/2019(D/O) in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND ANR	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI
	WITH Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A K SAHEWALLA (r-2) MR. W SHARMA (r-2) MR P GOGOI (r-2)
	WITH I.A.(Civil)/2817/2022 in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND 2 ORS.	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI MR. A K SAHEWALLA MR K BORTHAKUR (R 3) MR. R K NATH (R 3)
30	Crl.A./359/2023 WITH LCR 5 FILES	MD. AL ISLAM @ ALI ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	Crl.A./425/2023 <u>0 Y 9 M 11 D :</u>	KARTHIK DUTTA @ KARTICK DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM

32	Crl.A./478/2023 0 Y 8 M 13 D.:WITH LCR 3 FILES	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
33	Crl.Pet./512/2023 WITH LCR 1 FILE, B/O	RUPSING RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV	PP, ASSAM
34	I.A.(Crl.)/742/2023 1 Y 3 M 22 D.:in Crl.A./8560/2023	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
	WITH Crl.A./8560/2023 (Filing Number)	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A	MR. P P DUTTA	
	WITH I.A.(Crl.)/8562/2023 (Filing Number)	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A	MR. P P DUTTA	
35	I.A.(Crl.)/913/2023 WITH LCR 5 FILES in Crl.A./366/2023	JITENDRA ROY @ JATIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./366/2023	JITENDRA ROY @ JATIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
36	I.A.(Crl.)/1215/2023 WITH LCR 6 FILES in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	WITH Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
37	Crl.Pet./1339/2023 WITH LCR 2 FILES	LABANYA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
38	Crl.Pet./1376/2023	GANGADHAR RAY Versus NIMO BALA RAY	MR. A ROSHID MS. T BEGUM	
39	Crl.L.P./10/2024 in Crl.A./2739/2024	DIBAKAR BARMAN Versus ACHYUT HALOI	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
	WITH Crl.A./2739/2024 (Filing Number)	DIBAKAR BARMAN Versus ACHYUT HALOI G	MR. P S DEKA	
40	Crl.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUHDURY MD. A KHAN MR. A DEY	PP, ASSAM

	WITH I.A.(CrI.)/98/2024 in CrI.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
41	CrI.A./56/2024 WITH LCR 4 FILES	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/204/2024 in CrI.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
42	CrI.A./91/2024 WITH LCR 4 FILES	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	PP, ASSAM
	WITH I.A.(CrI.)/306/2024 in CrI.A./91/2024	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	PP, ASSAM
43	I.A.(CrI.)/129/2024 in CrI.Rev.P./1080/2024	MONBHADRA Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
	WITH CrI.Rev.P./1080/2024 (Filing Number)	MONBHADRA Versus THE STATE OF ASSAM (E)	MS. P CHAKRABORTY	
	WITH I.A.(CrI.)/1082/2024 (Filing Number)	MONBHADRA Versus THE STATE OF ASSAM	MS. P CHAKRABORTY	
44	I.A.(CrI.)/177/2024 in CrI.Rev.P./1255/2024	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
	WITH CrI.Rev.P./1255/2024 (Filing Number)	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR (H)	MR S PARASHAR	
45	CrI.Pet./365/2024 WITH LCR 1 FILE	BADSHA MIAH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
46	CrI.Pet./793/2024 FIXED	GOBINDA MAJUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
47	I.A.(Civil)/1350/2024 in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
48	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/3228/2018 WITH LCR	RAMJAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR Z MUKIT MR. A SATTAR MR. M A SHEIKH MR H K BARUAH MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/4818/2018 WITH LCR	GOBINDRA BISWAS AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/5246/2018 WITH LCR	LIPIKA SEN Versus THE UNION OF INDIA AND 7 ORS.	MR. S R BHATTACHARJEE MR. H A SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4 WP(C)/5627/2018 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/9059/2019	MITHU DAS @ MITHU DAS MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MR. P SUNDI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6 WP(C)/9378/2019	BROJENDRA DEBNATH AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/3444/2024	ABDUL SALAM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/3454/2024	AJIRON NESSA Versus THE UNION OF INDIA AND 7 ORS	MR. P A AHMED MR. S K M ALOMGIR MR A ISLAM MS. Q DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/3455/2024	FUL KHATUN Versus UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/3457/2024	DURGA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/3459/2024	KHALILUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/3461/2024	ABDUL KALAM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/3492/2024	ALI HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
14	WP(C)/3495/2024	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. T SK MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I.
15	WP(C)/3515/2024	SAHIDA BEGUM @ SAIDA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, ECI
ADMISSION				
16	WP(C)/1009/2017 WITH LCR	MUSSTT. HAJIRA KHATUN @ MUSSTT. HAJIRA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R. 2,3,4 & 5.) ASSTT.S.G.I.(R. 1.)
17	WP(C)/5315/2017 WITH LCR	YATUN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.A AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/5354/2017 WITH LCR	SUKHIYAN NESSA @ SUKHIJAN NESSA Versus THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/5707/2017 WITH LCR	KOMELA @ KAMALA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5712/2017 WITH LCR	DILDAR HUSSAIN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/5713/2017 WITH LCR	ALIMUDDIN @ ALIMUDDIN SHEIKH @ ALIMUDIN Versus THE UNION OF INDIA and 3 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/5727/2017 WITH LCR	JYOSHNA PAUL Versus THE UNION OF INDIA and 3 ORS	MR.S NATH MR.R DHAR MS.C MEDHI	GA, ASSAM ASSTT.S.G.I.

23	WP(C)/5758/2017 WITH LCR	ALIMA BEWA Versus THE UNION OF INDIA and 5 ORS.	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/5759/2017 WITH LCR	ABDUL MOTLEB @ MOTLEB HUSSAIN Versus THE UNION OF INDIA AND 4 ORS	MR. M U MAHMUD MR. A DAS MR. S ISLAM MR. S HOQUE MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/5795/2017 WITH LCR	MUSSTT. RACHIDA BEGUM Versus THE UNION OF INDIA and 5 ORS.	MD.A J ATIA	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/5917/2017 WITH LCR	AMENA KHATUN @ BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR. H R AHMED	GA, ASSAM R2-4 ASSTT.S.G.I.(R1)
27	WP(C)/5919/2017 WITH LCR	KANCHAN MALA @ KANCHAN MALA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MD.A MATLIB	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/6008/2017 WITH LCR	MALATI DUTTA Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MR. S BISWAS MR.D TIWARI	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/6024/2017 WITH LCR	NISHANUR BEGUM @ NISHANI KHATUN BIBI Versus THE UNION OF INDIA and 8 ORS	MR. M U MONDAL MS N NASRIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6039/2017 WITH LCR	ANFAR ALI Versus THE UNION OF INDIA and 4 ORS.	MRJ C BORAH MR A T M HUSSAIN MRS M ALOM	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/6985/2017 WITH LCR	SADHAN SARKAR Versus THE UNION OF INDIA and 5 ORS.	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/7091/2017 WITH LCR	JAMAL UDDIN DEWAN @ JAMALUDDIN Versus THE UNION OF INDIA and 3 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. S R BARBHUIYA MR. R ALI	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/8194/2017 WITH LCR	RAHANA BEGUM@MUSSTT. REHENA BEGUM Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/3072/2018 WITH LCR	MONOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. B P SINHA MS. R SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/3255/2018 WITH LCR	JALAL UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/3267/2018 WITH LCR	RAMENA KHATUN @ ROMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. A R SIKDAR MS. B DAS MR. M AHMED MR. R SARKAR MR. B DAS MR. S I TALUKDAR M M ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG MD A ALI ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/3277/2018 WITH LCR	ABIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T

38	WP(C)/4654/2018 FIXED, WITH LCR	SUBHASH MANDAL Versus UNION OF INDIA AND 5 ORS	MR. S Z RAHMAN MR. A DEB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/8771/2018 FIXED	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
40	WP(C)/6100/2019 WITH OFFICE NOTE	AMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR U DAS MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	PIL/54/2022 WITH OFFICE NOTE	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB
42	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
43	WP(C)/3220/2023	REJIYA SULTANA AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR R S CHAUHAN MRS R RAJAK	GA, ASSAM
44	WP(C)/2872/2024 FIXED, WITH LCR	SATTAR ALI MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR. J ABBAS MR M HANDIQUE MR P H KONWAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

45	Review.Pet./173/2022 IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
----	--	---	--	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/348/2024	GAJEN DAS AND 6 ORS Versus SANTILAL JAIN AND 2 ORS.	MR S CHAKRABORTY	
2	Cont.Cas(C)/349/2024	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	
3	Cont.Cas(C)/350/2024	BALURAM GOGOI Versus DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
4	Cont.Cas(C)/352/2024	KUSHUM BALA DAS Versus MR J.B. EKKA, IAS AND 6 ORS.	MR. M ISLAM MS A KHATUN	
5	WP(C)/2213/2024	HIMANI RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
6	WP(C)/3342/2024 FIXED	L/HC/GD NO. 034510450 SMTI TRISHNA BARO Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH K BARMAN MS P SINGH	DY.S.G.I.
7	WP(C)/3433/2024	HITENDRA NARAYAN HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE DEPTT.
8	WP(C)/3436/2024	SABITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
9	WP(C)/3439/2024	BILASHI SOREN @ BILASI SOREN @ BOLACHI SOREN @ BELASHI SOREN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
10	WP(C)/3441/2024	MANJUSRI NAYAK Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. A NAYAK	GA, ASSAM SC, WPT AND BC
11	WP(C)/3442/2024	BISWAJIT SENGUPTA Versus THE UNION OF INDIA AND 4 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	DY.S.G.I.

12	WP(C)/3447/2024	DWIJENDRA TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	SC, CO OP
13	WP(C)/3449/2024	JUGAMAYA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMAH	GA, ASSAM SC, FOREST
14	WP(C)/3450/2024	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	DY.S.G.I. SC. UCO BANK
15	WP(C)/3456/2024	REHANA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR S DAS MRS. S D CHOUDHURY MS. J GHOSH	GA, ASSAM
16	WP(C)/3458/2024	TAUFIQR RAHMAN BORBORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, HEALTH SC, FINANCE
17	WP(C)/3462/2024	TARUN SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/3464/2024	PRAFULLA KUMAR BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, REVENUE
19	WP(C)/3467/2024	BASAB JYOTI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY	GA, ASSAM SC, APSC
20	WP(C)/3473/2024	SATISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
21	WP(C)/3482/2024	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
22	WP(C)/3483/2024	DHANANJOY DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	DY.S.G.I.
23	WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
24	WP(C)/3486/2024	TILOTTAMA BHANDAR KAYASTHA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
25	WP(C)/3488/2024	NIHARANJAN BARMAN Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA MR. R B GOHAIN	DY.S.G.I.
26	WP(C)/3496/2024	UMA KANTA KAKATI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
27	WP(C)/3498/2024	JALAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
28	WP(C)/3503/2024	TOFISUDDIN SHEIKH AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA MR. R B GOHAIN	GA, ASSAM
29	WP(C)/3513/2024	HEMEN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HANDLOOM AND TEXTILE

ADMISSION

30	WP(C)/1319/2023	ABDUL KARIM ALI Versus UNION OF INDIA AND ANR	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	DY.S.G.I.
31	WP(C)/1385/2023	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
32	WP(C)/1397/2023	DIGANTA KUMAR BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K GOSWAMI MR. A SANDILYA MR. J BARMAN MR D J BORO	SC, PWD
33	WP(C)/1600/2023	BISWAJIT BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A A R KARIM MR. A DEB	SC, CO OP GA, ASSAM SC, BTC
34	WP(C)/1968/2023	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
35	WP(C)/2792/2023	PINKU KR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED J U AHMED	GA, ASSAM
36	WP(C)/3606/2023	SATYA NATH DAS Versus THE STATE BANK OF INDIA AND 4 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. N BARUA (r-1 TO 5) MR U SARMA (r-1 TO 5)
37	WP(C)/3919/2023	MITALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S R GOGOI C. SARMAH	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/395/2024 FIXED	JUSHNA DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR. B J MUKHERJEE MR. S BISWAS MR. A BORO	GA, ASSAM SC, IRRIGATION
39	WP(C)/2537/2024 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM
40	WP(C)/3029/2024 FIXED	NARAYAN KUMAR NATH AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
ORDERS				
41	Cont.Cas(C)/82/2024 FIXED	JHALAK CHETRY AND 2 ORS. Versus AJAY KUMAR BHALLA AND ANR	MR. P J SAIKIA MS D DUTTA	
42	I.A.(Civil)/841/2024 in Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus CHANDAN SARMA, IAS AND 3 ORS	MR. N ANAND	MR A CHALIHA
	WITH Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus DIGANTA BARUAH, IPS AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3)
43	I.A.(Civil)/1831/2024 in WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY	SC, P AND R.D.
	WITH WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
44	I.A.(Civil)/2064/2024 in WP(C)/402/2024	THE UNION OF INDIA AND 4 ORS Versus DR. DHRUBA JYOTI CHETIA,		MR K K MAHANTA (Sr. Advocate)
	WITH WP(C)/402/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM	MR. A K DUTTA (r-1 to 5) DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3123/2024	MSTT. ZOHURA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. D GHOSH MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDER NO STEPS				
2	WP(C)/90/2023	SANJAY KR. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA D TALUKDAR	SC, CO OP GA, ASSAM
3	WP(C)/3172/2023	SOMA NATH Versus THE STATE OF ASSAM AND 14 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
ADMISSION				
4	WP(C)/5242/2016	CHANDAN URIA and ANR. Versus THE CHAIRMAN, ASSAM POWER DISTRIBUTION COMPANY LTD. and 14 ORS	MS.A DEVI	MR.B GOSWAMI(R- 11) MR.Y S MANNAN(R-12&14) MR.M KHATANIAR(R- 11) MS. P BHATTACHARYA (R-2 TO 5) MR.R K DUTTA(R- 7,13&15) SC, APDCL MR.U J SAIKIA(R- 7,13&15) MS.S GOHAIN(R- 12&14) MS.S CHUTIA(R- 11) MS.A BORTHAKUR(R- 6&8)(R-10) SC, AEGCL, SHRI S. KATAKI
5	WP(C)/6660/2016	PRANAB JYOTI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, APSC MR.P N GOSWAMI SC, P H E
	WITH I.A.(Civil)/550/2017 in WP(C)/6660/2016	PRANAB JYOTI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, APSC MR.P N GOSWAMI SC, P H E

6	WP(C)/4853/2017	ARUP KUMAR NATH Versus THE STATE OF ASSAM and 30 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, APSC MR. S CHAMARIA MR. B BARUAH(R- 12 to 30) MS. B BHUYAN SC, BTC MR. C BARUAH(Sr.Adv.)(R-12 to 30) SC, AGRI. DEPARTMENT
7	WP(C)/730/2020 FIXED	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
8	WP(C)/1149/2020	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA	GA, ASSAM SC, N C HILLS AUTONOMOUS COUNCIL
9	WP(C)/2923/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
10	WP(C)/2973/2020	RAM NARAYAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI	SC, AG SC, FINANCE SC, P H E
11	WP(C)/3139/2020 FIXED	ASRAF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
12	WP(C)/5123/2020 FIXED	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
13	WP(C)/191/2021	MD. OMAR FARUQUE Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	GA, ASSAM MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
14	WP(C)/266/2021	DHANESWAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	SC, AG (A AND E) SC, HANDLOOM AND TEXTILE
15	WP(C)/845/2021	CHANDAN CHAKRAVORTY Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, PWD ROAD SC, PNRD
16	WP(C)/2450/2021	PAPU OJAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, APDCL
17	WP(C)/3315/2021	CHANKAN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DHAR MD F FARIDI	GA, ASSAM MR. D A KAIYUM (R5) MR. K RAJBONGSHI (R5)
18	WP(C)/4110/2021	MS. LILI GOSWAMI Versus THE CEMENT CORPORATION OF INDIA AND 2 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS J SARMAH MR. J.ROY (SC, CCI) SC, EPF ASSTT.S.G.I.
19	WP(C)/4556/2021	RINA KALITA Versus THE GOVERNMENT OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	MR. R K TALUKDAR (SC, I A AND A D, R9) SR. GA, ASSAM SC, P W D SC, FINANCE
20	WP(C)/4743/2021 FIXED	SONA RAM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, APDCL
21	WP(C)/4845/2021 FIXED	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
22	WP(C)/6270/2021	ABBAS ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, P AND R.D. SC, FINANCE

23	WP(C)/6831/2021	SHAHID ANSARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, P AND R.D. SC, FINANCE
24	WP(C)/7052/2021	KARTIK KUMAR YADAV AND 20 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	ASSTT.S.G.I.
25	WP(C)/7104/2021	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR. P TELI	GA, ASSAM MR R DHAR (R-1 to 5) SC, REVENUE
26	WP(C)/7363/2021	SRIMATI ALAY GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH	SC, AG MR. R BORPUJARI (R NO.4) SC, HEALTH
27	WP(C)/7395/2021	DR. CHANDRASHEKAR GOWDA N Versus THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	ASSTT.S.G.I.
28	WP(C)/7586/2022	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH				
29	WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH				
30	WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (r- 3,4,6,7,8,9,10,11) DY.S.G.I.
31	WP(C)/557/2023	IMTEYAZ AHMED SIDDIQUI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	
32	WP(C)/1188/2023	AM BAHADUR CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
33	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH,SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR,SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
34	WP(C)/2812/2023	ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
35	WP(C)/4791/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR MOLLAH KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, P H E
36	WP(C)/5989/2023	MUSTAFIZUR ROHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AGRI. DEPARTMENT
37	WP(C)/6017/2023	DIBYAJYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AGRI. DEPARTMENT
38	WP(C)/7494/2023 FIXED	KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION

ORDERS

39	WP(C)/20/2015 FIXED	SIVA PRASAD BORA and 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MR.S RANA MS.L HAZARIKA MS.A DEY MR. S BISWAS	GA, ASSAM
40	I.A.(Civil)/561/2020 IN WP(C) 2529/19 (D/O) in WP(C)/2529/2019	KHAGEN DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, APDCL
41	Cont.Cas(C)/606/2020	FAZNUL HOQUE Versus JOLLY DAS BRAHMA AND 3 ORS	MR Z HUSSAIN MR. M HOQUE	
42	WP(C)/2952/2021	RAKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM SC, AG SC, EXCISE DEPTT.
43	WP(C)/3476/2022	HRISHIKESH SHARMA Versus THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.
44	Cont.Cas(C)/209/2023	MADHUSUDAN BAISHYA Versus DR. ASWANI KUMAR, IFS	MR P BHARDWAJ MR. D J BORAH	
45	Cont.Cas(C)/217/2023	JOITUN BEGUM Versus INDRANIL BARUAH, APS	MR. D P BORAH MS. S BORO MR B PAUL	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI
46	I.A.(Civil)/373/2023 in Cont.Cas(C)/705/2019	BINOD CHANDRA ROY Versus ALOK KUMAR, IAS AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS. M DEVI (R5) MR. A DAS (R5) MR R M DAS MR. C SHARMA MS A LODHA D JAIN
	WITH Cont.Cas(C)/705/2019	BINOD CHANDRA ROY Versus ALOK KUMAR (IAS) AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS. M DEVI (R5) MR. A DAS (R5)
47	Cont.Cas(C)/429/2023	DEBANANDA BHARALI Versus PABAN KUMAR BORTHAKUR AND ANR	MR. K M MAHANTA MR S GAUTAM M R Sharma	MS. D S NEOG (r-2) MS. M DEVI MR. A DEY MR. A DAS
48	I.A.(Civil)/1824/2023 in WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S D ROY	GA, ASSAM SC, GHC
	WITH WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. S D ROY B DAS MS. J GAYAN	GA, ASSAM SC, GHC
49	Cont.Cas(C)/83/2024	AYNAL HOQUE Versus JAYANT NARLIKAR AND 3 ORS.	MR. A ROSHID MS. T BEGUM	MR. H ALI (r-4) MR. A GOGOI (r-3) B BARMAN (r-4)
50	Cont.Cas(C)/109/2024	ARUNABHA GOSWAMI AND 9 ORS. Versus PABAN KUMAR BORTHAKUR	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. A DAS
51	I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	WITH WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
52	WITH WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE

53	WITH WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, AFDC MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY
54	I.A.(Civil)/1503/2024 in WP(C)/860/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS SC, P AND R.D. GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
	WITH WP(C)/860/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/27/2024	PRAKASH TAMANG Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/57/2024	SANDIP PRDHAN Versus THE STATE OF ASSAM	MS. M BARMAN	PP, ASSAM
3	Crl.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
4	Crl.A./204/2024	PRASANNA DIHINGIA Versus THE STATE OF ASSAM AND ANR.	MR. P DOWARAH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/609/2024 in Crl.A./204/2024	PRASANNA DIHINGIA Versus THE STATE OF ASSAM AND ANR.	MR. P DOWARAH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
5	Crl.A./205/2024	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
	WITH I.A.(Crl.)/610/2024 in Crl.A./205/2024	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
ORDERS				
6	CRL.A(J)/1/2023 1 Y 7 M 4 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
7	CRL.A(J)/12/2023 3 Y 0 M 12 D :WITH LCR 4 FILES, P.B.-2	MD. GAFUR ALI @ TEPU ALI Versus THE STATE OF ASSAM	MR. N DEKA (AMICUS CURIAE)	PP, ASSAM
8	Crl.A./432/2023 WITH LCR 3 FILES	GOBINDA BISWAS Versus THE STATE OF ASSAM AND ANR. A	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
9	CRL.A(J)/38/2024 WITH LCR 4 FILES	DILIP SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM

10	Crl.A./53/2024 WITH LCR 2 FILES	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA
11	I.A.(Crl.)/606/2024 in Crl.A./1176/2024 WITH Crl.A./1176/2024 (Filing Number)	UTTAM BISWAS Versus THE STATE OF ASSAM AND ANR. UTTAM BISWAS Versus THE STATE OF ASSAM AND ANR H	MR. A RAHMAN MR. A RAHMAN	PP, ASSAM
HEARING				
12	CRL.A(J)/91/2019 6 Y 5 M 19 D :WITH LCR 5 FILES, P.B.-2 WITH	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/74/2019 6 Y 5 M 19 D :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM
14	Crl.A./281/2019 WITH LCR 5 FILES, P.B.-2	MUSSTT ANJU BIBI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM
15	CRL.A(J)/30/2021 6 Y 10 M 16 D :WITH LCR 5 FILES, P.B.-2, FIXED	HIRANYA KANDHA @ HIREN KANDHA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3432/2024	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/415/2018 WITH OFFICE NOTE	LALIT GOGOI Versus THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/5324/2023 FIXED	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/1521/2024 in WP(C)/5324/2023	MRS. MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/2069/2024 in WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHIDC SC. REVENUE
3	Cont.Cas(C)/345/2024	MOMI SAIKIA Versus G.S. PANESAR, ACS AND ANR	MR J C BORAH	
4	Cont.Cas(C)/346/2024	MISS CHAMPA DEKA Versus SUMIT SATTAWAN, IAS	MR I HAQUE	
5	Cont.Cas(C)/354/2024	SURAT JAMAN AND 39 ORS. Versus J. B. EKKA AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	

6	Cont.Cas(C)/358/2024	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K	
7	Cont.Cas(C)/359/2024	HUSSAIN ALI Versus PREETOM SAIKIA, IAS AND ANR	MR. W RAHMAN	
8	WP(C)/1932/2024 FIXED	MD. MOSRAK ALI Versus THE STATE OF ASSAM AND 2 ORS	MS A HUSSAIN S AHMED	GA, ASSAM
9	WP(C)/2644/2024 FIXED	HOTEL ATITHI Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST DY.S.G.I.
10	WP(C)/3053/2024 FIXED	KAJOL GHOSH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
11	WP(C)/3130/2024 FIXED	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
12	WP(C)/3339/2024 FIXED	SAMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR MS. A AZAD MR N ALI	GA, ASSAM
13	WP(C)/3399/2024 FIXED	ANJALI DAS AND 4 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	GA, ASSAM SC, NF RLY SC, REVENUE
	WITH			
14	WP(C)/3216/2024	ATABUR RAHMAN AND 9 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, RAILWAY SC, REVENUE
15	WP(C)/3409/2024 FIXED	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM
16	WP(C)/3410/2024 CAVT. NO.06202/024, FIXED, CAVT./620/2024	FAKHRE ALAM AND 65 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	GA, ASSAM MR. J KALITA SC, REVENUE FOR CAVEATOR
17	WP(C)/3429/2024	RAM KISHAN SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
18	WP(C)/3435/2024	ROFIQUL ISLAM MONDAL Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. M HUSSAIN MR M KHAN MR A.K. MOLLAH	SC, PNB
19	WP(C)/3440/2024	A P BUILDERS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	GA, ASSAM SC, FOREST SC, GMC
20	WP(C)/3452/2024	NILIMA SOREN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM DY.S.G.I. SC, BTC SC, REVENUE
21	WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WP(C)/3477/2024	ASHA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, BTC

23	WP(C)/3501/2024	BIKI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NHIDC
24	WP(C)/3502/2024	NIRANJAN SAHA Versus UNION OF INDIA AND 5 ORS	MR H BETALA	DY.S.G.I. SC, TAXES
25	WP(C)/3504/2024	MANINDRA CHANDRA DAS AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, PWD ROAD GA, ASSAM SC, REVENUE
- FOR ORDERS -				
26	Cont.Cas(C)/129/2024 FIXED	DEEPAK SAIKIA Versus MS. AMBIKA MAJUMDAR	MR N BARMAN MS J BARMAN MR B DEORI	MR. N M DUTTA MR. S C KHOUND
27	I.A.(Civil)/1285/2024 IN WP(C)/1086/2024 (D/O) in WP(C)/1086/2024	MOZIDUL ISLAM @ MAZEDUL ISLAM @ MAZIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J ABBAS	GA, ASSAM MR. P K DEKA SC, SEC. EDU.
28	I.A.(Civil)/1730/2024 in Arb.P./28/2022	M/S JOY ENTERPRISE Versus UNION OF INDIA AND 4 ORS	MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
	WITH Arb.P./28/2022	PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
29	WP(C)/2548/2024 FIXED	NIPUL KALITA Versus TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	WP(C)/1834/2021 PART-HEARD	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH			
31	WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH			
32	WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA

33	WP(C)/187/2023	JADAV ROY AND 113 ORS Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA GA, ASSAM MS B DAS	GA, ASSAM MS. N. BORDOLOI (R-2) SC, NHAI DY.S.G.I. SC, REVENUE MR. R. TALUKDAR (R-3, R-5 & R-7)
34	WP(C)/798/2023	PRABHAWATI DAS (TELTUPI) Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MD. S M RAHMAN MR. A BORUA	GA, ASSAM SC, REVENUE
35	WP(C)/886/2023 FIXED	PRANAB KUMAR DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
36	WP(C)/3215/2023	SUJIT SAHA, EX- PRESIDENT, 94 KHAIRABARI GAON PANCHAYAT Versus THE STATE OF ASSAM	MD KHAN	SC, P AND R.D. GA, ASSAM MR. K P PATHAK (r-7,9,1- -17) MR ARINDAM BARUAH (r- 7,9,11-17)
37	WP(C)/6499/2023	SHEIKH MONSUR RAHMAN @ MONSUR ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, REVENUE
38	Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
39	WP(C)/407/2024	HUSNARA CHOUDHURY AND 4 ORS Versus THE COMMISSIONER AND SECRETARY, LAND, REVENUE AND D.M. DEPARTMENT, ASSAM AND 3 ORS	MR. Z HAMMAD	GA, ASSAM SC, REVENUE
40	WP(C)/884/2024	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	WP(C)/5247/2022	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
42	WP(C)/787/2023	ALI HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, FOREST SC, REVENUE
43	WP(C)/2577/2023 FIXED	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
44	WP(C)/4235/2023	PRABIN BORUAH @ SONOWAL AND 11 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
45	WP(C)/4750/2023	DRUNA GOWALA Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA	GA, ASSAM MRS. V L SINGH MR. B DEKA MR H SARMA MS. N BORDOLOI MS N T MANPOONG DY.S.G.I. SC, NHIDC MR. N BORDOLOI (R-3)

46	WP(C)/5540/2023	LILA HALOI AND 2 ORS Versus THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I.
47	Arb.P./1/2024	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	
48	WP(C)/679/2024	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
49	WP(C)/1076/2024	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	DR. A SARAF MR. Z ISLAM OTOLI KITS MR P K BORA B SARMA MR. G. DUTTATRAY
50	WP(C)/1793/2024	CHANDAN KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/70/2024	AMIR UDDIN ALIAS AMIR UDDIN AHMED Versus MD HATEM ALI AND ORS.	MR H NATH MR. R SARMA	GA, ASSAM
	WITH I.A.(Civil)/1997/2024 in CRP/70/2024	AMIR UDDIN ALIAS AMIR UDDIN AHMED Versus MD HATEM ALI AND ORS	MR H NATH MR. R SARMA	GA, ASSAM
2	CRP/72/2024	ARADHANA ROY Versus THE STATE OF ASSAM AND 8 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
3	CRP/73/2024	MUSTT SOFIKA BEWA Versus KADRUL HAQUE AND 10 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
4	CRP(IO)/223/2024	MD SURHAB ALI Versus MD MAGAR ALI AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
5	CRP(IO)/224/2024 B/O	NAZRANA AHMED Versus HIMANI UZIR AND ANR	MS. S SARMA J A MONDAL	
6	CRP(IO)/227/2024	NIBARAN CH NATH AND ANR Versus SASHANKA NATH AND 10 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, PWD
7	CRP(IO)/228/2024	AZAD KHAN Versus MARIA TANIM	MS. P BHATTACHARYA MR B S DEKA	
ADMISSION				
8	RFA/46/2024	SWARUP DAS Versus NAZIM UDDIN LASKAR	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE	
9	MACApp./202/2024	KALPITA DHAR AND 2 ORS Versus TATA AIG GENERAL INSURANCE CO. LTD.	MR. S ROY MR. M H LASKAR	MR. K K BHATTA MS JONA TALUKDAR (r-2)

10	MACApp./268/2024	THE ORIENTAL INSURANCE CO. LTD Versus RUPASHRI SINHA @ RUPASHRI SINGHA AND 5 ORS. H	MR. S K GOSWAMI MR. R SHARMA	MR. L R MAZUMDER MR. A Z AHMED (R-5,6) MR E HUSSAIN (R-5,6)
	WITH I.A.(Civil)/1740/2024 in MACApp./268/2024	THE ORIENTAL INSURANCE CO. LTD Versus RUPASHRI SINHA @ RUPASHRI SINGHA AND 5 ORS. H	MR. S K GOSWAMI MR. R SHARMA	MR. L R MAZUMDER MR. A Z AHMED (R-5,6) MR E HUSSAIN (R-5,6)
11	MACApp./286/2024	SMTI USHA CHOUDHURY Versus SRI MINTU KAKATI AND 2 ORS	K U AHMED MS P SARMA	MR SISHIR DUTTA MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA
12	MACApp./334/2024	SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS	MR S DEKA	
	WITH I.A.(Civil)/1996/2024 in MACApp./334/2024	SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS	MR S DEKA	
13	MACApp./337/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus NAJIMA BEGUM AND 4 ORS.	MR. A J SAIKIA M CHETIA	
	WITH I.A.(Civil)/2012/2024 in MACApp./337/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MUSSTT NAJIMA BEGUM AND 4 ORS.	MR. A J SAIKIA M CHETIA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/55/2024 FIXED	ON THE DEATH OF LT. IMAN UDDIN HIS LEGAL HEIRS NAMELY KHALILUR RAHMAN AND ORS Versus ABDUL GONI AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	
15	RSA/116/2024	RAJAT GHOSH Versus ON THE DEATH OF BIJITENDRA NARAYAN PAUL @ BIJIT NARAYAN PAUL HIS LEGAL HEIRS BIJOY PAUL AND ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR S DUTTA	
16	RSA/117/2024	PRAHABAT CH BORDOLOI AND ANR Versus BANAMALA BORDOLOI AND 33 ORS	MR. D MOZUMDER MR. P BORAH MR P S RAJA MR C GOGOI MR. D MAZUMDAR	
	WITH I.A.(Civil)/2013/2024 in RSA/117/2024	PRAHABAT CH BORDOLOI AND ANR Versus BANAMALA BORDOLOI AND 33 ORS	MR. D MOZUMDER MR. P BORAH MR P S RAJA MR C GOGOI MR. D MAZUMDAR	
ORDERS				
17	RSA/169/2003 WITH LCR	ON THE DEATH OF RAMANI MOHAN NATH HIS LEGAL HEIR SMTI ANUPAMA NATH AND ORS Versus IKRAM HUSSAIN AND ORS		MR.T ISLAM MR.N AHMED MISS YASMIN
18	CRP/274/2013	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. Versus UTPAL BORA and ANR.	MR.A K SHARMA MS.B SARMA MR. M MORE MR.D K KATAKEY	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA

19	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. Versus ON THE DEATH OF BITUPAN BHARALI HIS LEGAL HEIRS	MR. A R AGARWALA MR. B KAKATI MR. C M MAHANTA	MR. I ALAM (R-3) MR. U B SARMA (r-2) MR. D SARMAH (r-2) MS. M SAIKIA (R-3) S. J. SAHARIAH (r-2) B. D. KAKATI (r-2)
20	CRP/35/2017	SAHAJAN SHEIKH Versus BABLU SK and 2 ORS.	MR.R ISLAM MR.S RAHMAN	MR.K K BHATRA(R-3) MR.R K BHATRA(R-3) MS.A BORA(R-3) MS.P HUJURI(R-3) MR A SAIKIAR-3 MS.S DAS(R-3)
21	I.A.(Civil)/2963/2019 in RSA/63/2008 (D/O), WITH LCR in RSA/63/2008	SANDESWARI MEDHI Versus RAMPAL ROY and 4 ORS	MR. A K PURKAYASTHA	
22	I.A.(Civil)/3089/2019 WITH LCR in MACApp./260/2014 WITH MACApp./260/2014	NATIONAL INSURANCE CO LTD Versus CHINU DEVI and ANR NATIONAL INSURANCE CO LTD Versus CHINU DEVI and ANR	MR. M Z AHMED MR. B K PURKAYASTHA MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MS.U K PURKAYASTHA	MR. A K BORA MR. A M DUTTA MR.A K BORA (R-1) MR. P HAZARIKA MR.S K TALUKDAR (R-1) MR. H S BORAH MR S A SIKDER (R1) MR. M R ISLAM (R1) MS.R BASUMATARY (R-1)
23	I.A.(Civil)/134/2020 FIXED in RFA/18104/2019 WITH RFA/18104/2019 (Filing Number)	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR. N C DAS (r-2) MR H DAS MS. M DEVI (r-2) MR. A DAS (r-2) MR P GOGOI FOR CAVEATOR
24	I.A.(Civil)/1549/2021 in CRP(IO)/92/2021 WITH CRP(IO)/92/2021	ABDUL JALIL ALI AND ANR. Versus M/S RAMDHENU CONSTRUCTION AND 4 ORS. ABDUL JALIL ALI AND ANR. Versus M/S RAMDHENU CONSTRUCTION AND 4 ORS.	MR. B D DEKA MR D BHUYAN MR A BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	S ALI (R-1,2) MR. R BARUAH (R-1,2) MR. A IKBAL (R-1,2) MR J U AHMED (R-1,2)
25	I.A.(Civil)/232/2023 FIXED in MACApp./9315/2022 WITH MACApp./9315/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MS. D J BORAH MR. B CHETRI MR. R C PAUL (r-6) MR A U AHMED (R2) MS. H SARMA (R2)
26	I.A.(Civil)/307/2023 in Mat.App./652/2023 WITH Mat.App./652/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX XXXX XXXX Versus XXXX XXXX	MS. M JAIN (LEGAL AID COUNSEL FOR THE PETITIONER) MS. D GHOSH(LEGAL AID COUNSEL) MR. A CHAMUAH MR. S D ROY MS. J GAYAN MR. A CHAMUAH	MR SAURADEEP DEY (R-1)

	WITH I.A.(Civil)/653/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. A CHAMUAH	
27	I.A.(Civil)/1061/2023 FIXED in MACApp./10144/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./10144/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS		
	WITH I.A.(Civil)/3239/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/873/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1062/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI MAHENDRA RAY AND ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
28	I.A.(Civil)/2325/2023 in MACApp./9369/2023	HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. R C PAUL (r-1) MR D MONDAL (r-3)
	WITH MACApp./9369/2023 (Filing Number)	HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. E	MR. A R AGARWALA	
29	I.A.(Civil)/2369/2023 in MACApp./9539/2023	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH MACApp./9539/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E	MS. M CHOUDHURY	
30	I.A.(Civil)/10/2024 FIXED in Mat.App./15793/2023	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
	WITH Mat.App./15793/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
31	Tr.P.(C)/36/2024 FIXED	AZMIRA BEGUM Versus RAFIKUL ISLAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	MR. A M AHMED P. GHOSH
32	Cont.Cas(C)/54/2024 FIXED	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), Versus RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
33	Review.Pet./102/2024 in CRP(IO)/163/2024 (D/O), FIXED	SURESH KUMAR JALAN Versus SANTI DEVI JALAN @ AGARWAL AND 3 ORS	MR G RAHUL MR. D M NATH	
34	I.A.(Civil)/170/2024 FIXED in Mat.App./57/2024	XXXXXXX Versus XXXXXXX	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS K BARMAN	

	WITH Mat.App./57/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. K R PATGIRI	
35	I.A.(Civil)/1274/2024 FIXED in CRP/18/2024 WITH CRP/18/2024	CHAKRAPANI PATGIRI Versus DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
		DEBANANDA PATGIRI AND 2 ORS. Versus CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
36	I.A.(Civil)/1477/2024 WITH LCR in RSA/149/2023 WITH RSA/149/2023	MD HAJI ISMAIL ALI MAZUMDER, Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS.	MR M J QUADIR MR S S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR R I BHUYAN
		ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
37	I.A.(Civil)/1498/2024 in RSA/148/2023 WITH RSA/148/2023	SAHAB UDDIN BARBHUIYA Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS	MR M J QUADIR MR. A K HANNAN	MR. N H MAZARBHUIYAN
		ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
38	I.A.(Civil)/1978/2024 WITH LCR in MACApp./95/2024 WITH MACApp./95/2024	BIBHUTI SARMA AND 2 ORS. Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED 2 ORS	MR. A BHATTACHARYYA	MR. A J SAIKIA
		SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus BIBHUTI SARMA AND 4 ORS.	MR. A J SAIKIA	MR. A BHATTACHARYYA(R- 2,3) MR. A BHATTACHARYYA(R- 2,3)
39	I.A.(Civil)/1987/2024 FIXED in RSA/12063/2023 WITH RSA/12063/2023 (Filing Number)	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	
		RINA BORA AND ANR. Versus SANGEETA CHOWDHURY B	MR V K BAROOAH	
40	I.A.(Civil)/1994/2024 in MACApp./5989/2024 WITH MACApp./5989/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SANDHYA RANI PATHAK AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
		THE ORIENTAL INSURANCE CO LTD Versus SANDHYA RANI PATHAK AND 5 ORS A	MR. S K GOSWAMI	
	WITH I.A.(Civil)/6720/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus SANDHYA RANI PATHAK AND 5 ORS A	MR. S K GOSWAMI	
41	I.A.(Civil)/2003/2024 in MFA/14025/2023	THE UNION OF INDIA Versus M/S PURBANCHAL CEMENT LTD.	MR. K GOGOI	

	WITH MFA/14025/2023 (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus M S PURBANCHAL CEMENT LTD B	MR. K GOGOI
	WITH I.A.(Civil)/14067/2023 (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus MS PURBANCHAL CEMENT LTD	MR. K GOGOI
42	I.A.(Civil)/2006/2024 in MFA/15660/2023	THE ORIENTAL INSURANCE CO. LTD. Versus RUSTAM ALI AND ANR.	MR. S K GOSWAMI
	WITH MFA/15660/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus RUSTAM ALI AND ANR. E	MR. S K GOSWAMI
	WITH I.A.(Civil)/15661/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus RUSTAM ALI AND ANR. E	MR. S K GOSWAMI
43	I.A.(Civil)/2007/2024 in CRP/7208/2024	MD. ABDUL JALIL @ JALIL UDDIN Versus MD. FORIZ UDDIN	MS.SHOMA DASGUPTA MR. K MIRA MR. H A TALUKDAR
	WITH CRP/7208/2024 (Filing Number)	MD ABDUL JALIL @ JALIL UDDIN Versus MD. FORIZ UDDIN (G)	MR. K MIRA
44	I.A.(Civil)/2009/2024 in MFA/15664/2023	THE ORIENTAL INSURANCE CO. LTD. Versus SORIF UDDIN AND ANR.	MR. S K GOSWAMI
	WITH MFA/15664/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SORIF UDDIN AND ANR. B	MR. S K GOSWAMI
	WITH I.A.(Civil)/15665/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SORIF UDDIN AND ANR. B	MR. S K GOSWAMI
45	I.A.(Civil)/2011/2024 in MACApp./6383/2024	THE ORIENTAL INSURANCE CO. LTD. Versus GITA DEVI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA
	WITH MACApp./6383/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus GITA DEVI AND 2 ORS A	MR. S K GOSWAMI
	WITH I.A.(Civil)/6384/2024 (Filing Number)	THE ORIENTAL INSURANCE CO LTD Versus GITA DEVI AND 2 ORS A	MR. S K GOSWAMI
46	I.A.(Civil)/2024/2024 in CRP/7112/2024	SUJOY MITRA Versus RIMASHREE PAUL	MR. A K RAY MR. I GOGOI MISS T DAS
	WITH CRP/7112/2024 (Filing Number)	SUJOY MITRA Versus RIMASHREE PAUL (B)	MR. A K RAY
47	I.A.(Civil)/2036/2024 in CRP/12702/2022	BHUPEN GOGOI Versus NASIR AHMED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA
	WITH CRP/12702/2022 (Filing Number)	BHUPEN GOGOI Versus NASIR AHMED AND 2 ORS (A)	MR. P J SAIKIA, SR. ADV

STAY MATTERS

48	CRP/147/2018	M/S. ADARSH REAL ESTATE AND ASSOCIATES PVT. LTD. Versus M/S. ECE INDUSTRIES LTD.	MR. M K SHARMA MR G DAS
49	CRP(IO)/85/2019	ON THE DEATH OF TAZNUR ALI, HIS LEGAL HEIRS AND ANR Versus MATLIB ALI AND 2 ORS.	MD M S ALI
	WITH I.A.(Civil)/1367/2020 in CRP(IO)/85/2019	ON THE DEATH OF TAZNUR ALI, HIS LEGAL HEIR, SAKINA BIBI AND 5 ORS Versus MATLIB ALI AND 2 ORS.	
	WITH I.A.(Civil)/731/2021 in CRP(IO)/85/2019	ON THE DEATH OF SAKIMA BIBI HER LEGAL HEIRS AND ANR. Versus MATLIB ALI AND 2 ORS.	MD M S ALI
50	CRP(IO)/216/2019	ABDUL MALEQUE SARKAR AND 4 ORS. Versus ABDUL HAMID AND 25 ORS.	MR. N DHAR MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1039/2023	M/S N.B. ENTERPRISES Versus THE STATE OF ASSAM AND 7 ORS.	MR. N ALAM MR K JAIN MR A K SHARMA	SC, P AND R.D. SC, BTC
2	WP(C)/1007/2024	KULEN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	SC, WATER RESOURCE
3	WP(C)/3404/2024 FIXED	MAFIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	F K R AHMED MRS. H THAKURIA	SC, P AND R.D. GA, ASSAM
4	WP(C)/3427/2024	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
5	WP(C)/3428/2024	M/S AFCONS ENGINEERING Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM
6	WP(C)/3443/2024	M/S JAI MAA BEVERAGES Versus THE UNION OF INDIA AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
7	WP(C)/3463/2024	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, F C I
8	WP(C)/3472/2024	PAWAN KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICH A JHA	GA, ASSAM
9	WP(C)/3512/2024	THE BRAHMAPUTRA PART III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 9 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
ORDER (STAY VACATING)				
10	I.A.(Civil)/1975/2024 FIXED in WP(C)/3049/2024	THE BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 4 ORS Versus M/S SINGH RANJEET AND CO AND 2 ORS	MR B PATHAK SC, BSNL	MR A KALITA

	WITH WP(C)/3049/2024	M/S SINGH RANJEET AND CO Versus THE UNION OF INDIA AND 6 ORS	MR A KALITA MR. M MAHANTA MR N KALITA	DY.S.G.I. SC, BSNL
		ADMISSION		
11	WP(C)/7072/2016	DEEPAK KUMAR BUCHA Versus THE STATE OF ASSAM and 4 ORS.	MR.R DEV MR. M MORE MR.P K SHARMA	GA, ASSAM SC, FINANCE
12	WP(C)/7172/2016	ZAKIR AHMED CHOUDHURY Versus STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8- 11) MR. M SAHEWALLA (R- 7,14)
13	WP(C)/7846/2016	SRI PARIMAL SARKAR Versus THE STATE OF ASSAM and 6 ORS.	MRJ C BORAH	GA, ASSAM
14	WP(C)/1910/2017	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR.U CHOUDHURY SC, ASTC
	WITH WP(C)/1923/2017	MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR.U CHOUDHURY(SC, ASTC)
	WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	SC, A S T C
16	WP(C)/8251/2017	ASMA KHATUN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M AHMED	MR. N J DUTTA MR G PEGU, GA
17	WP(C)/1436/2018	DILDAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	GA, ASSAM MR. S DUTTA, SC, P & RD
18	WP(C)/2618/2018	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
19	WP(C)/4664/2019	AKKASH ALI Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR MONZUR K CHOUDHURY	SC, PNRD

20	WP(C)/941/2023	B K TRADERS AND 2 ORS Versus PUNJAB NATIONAL BANK AND 5 ORS	MR A K RAI MR A K RAI JYOTISH DAS MR S ALAM MRS K AGARWAL	MR S DUTTA (R-2,3,4) MR. S DUTTA, SC PNB MR. J K GOSWAMI MR. B CHOUDHURY MS S MOCHAHARI (R-2,3,4) MR. S DUTTA (R-2,3,4) MR. N J GOGOI, SC ASAMB SC, AGRI. DEPARTMENT SC, A S A M B
21	WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
22	WP(C)/1387/2023	GITUL MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR	GA, ASSAM
23	WP(C)/1391/2023	DAYANANDA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. U K BARMAN	SC, CO OP GA, ASSAM SC, HEALTH
24	WP(C)/1409/2023	MD. SAFIQUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. S HOQUE	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
25	WP(C)/1443/2023	NRIPEN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR	GA, ASSAM SC, FINANCE
26	WP(C)/1524/2023	KALPA ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, WATER RESOURCE SC, REVENUE DEPARTMENT
	WITH			
27	WP(C)/1496/2023	UTPAL DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE
	WITH			
28	WP(C)/1560/2023	MINARUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE
29	WP(C)/1856/2023 FIXED	JITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI M.A. BEGUM MR. B JAIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
30	WP(C)/2228/2023	PRANJAL KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	C.G.C. MRS. A GAYAN SC, WATER RESOURCE
31	WP(C)/2229/2023	AJIT SING KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
32	WP(C)/2242/2023	LAKH BAHADUR CHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
33	WP(C)/2244/2023	PABAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	MRS. A GAYAN (R-5) SC, WATER RESOURCE
34	WP(C)/2281/2023	SANJIB KR RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	C.G.C. MRS. A GAYAN SC, WATER RESOURCE
35	WP(C)/3044/2023 FIXED	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST

36	WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
37	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
38	WP(C)/1677/2024 FIXED	DIPANKAR BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MR. N ALAM (R-6) MR. S R BORUAH (R-4, R5) MR K JAIN (R-6) M BRAHMA (R-4, R5)
ORDERS				
39	Cont.Cas(C)/238/2020	THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION Versus GUNAMONI GOGOI	MR. M DEKA MR S HOQUE	MR. D P BORAH
40	Cont.Cas(C)/247/2022	SYED ZAKIR AHMED AND ORS. Versus DEVASHISH SHARMA AND ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. D SAIKIA (R-1,3) MR. S BORA (R-1,3)
41	Cont.Cas(C)/508/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
42	WITH Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
43	I.A.(Civil)/3861/2022 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA Versus AMAR CHAND BAKLIWAL .	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
	WITH Cont.Cas(C)/603/2019	SUMATI KUMAR SURANA AND ANR. Versus AMAR CHAND BAKLIWAL	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	
	WITH I.A.(Civil)/3862/2022 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA . Versus AMAR CHAND BAKLIWAL.	MR S SANCHETI	
44	Cont.Cas(C)/197/2023	JADAV CHANDRA BORA Versus BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
45	Cont.Cas(C)/201/2023	SHARAT CH SHARMA Versus BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
46	Cont.Cas(C)/682/2023	RAMEN DAS Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MS. M DEVI (R1) MR. A DAS (R1)
47	WP(C)/1260/2023 FIXED	MURLI DHAR BHATI Versus THE STATE OF ASSAM AND 11 ORS	MR. S SAHU MS A ROY	SC, APDCL SC, PNB
48	Review.Pet./104/2024 IN WP(C)/3088/2001 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus MD. JALL HOSSAIN MONDAL	MR. D SAIKIA MR. R MAZUMDAR	
49	I.A.(Civil)/710/2024 IN CONT CASE 700/22(D/O) in Cont.Cas(C)/700/2022	HAFIZUR RAHMAN, Versus ANURAG GOEL, IAS	A BORO	

50	I.A.(Civil)/2049/2024 in WP(C)/7891/2022	PREMADA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	SC, EXCISE DEPTT.
	WITH WP(C)/7891/2022	PREMADA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	SC, EXCISE DEPTT.
51	WP(C)/3400/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR B B NARZARY MR. P MAHANTA C SARMA V KHAKHALARY	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1750/2024 FIXED	MAYNAL HOQUE @ MOYNAL HOQUE Versus THE STATE OF ASSAM	MS. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
2	Bail Appln./1784/2024 FIXED	NIPU NATH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	
3	Bail Appln./1785/2024	GANESAN G @ GANESH Versus THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
4	Bail Appln./1823/2024 FIXED	NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
5	Bail Appln./1840/2024	SAURABH DUTTA Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
6	Bail Appln./1848/2024	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.
7	Bail Appln./1894/2024	ASHAD ULLAH AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./1927/2024	AZAHAR UDDIN @ AZAHARUDDIN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
9	Bail Appln./1956/2024	SHAHINUR ISLAM @ KASA Versus THE STATE OF ASSAM	MS M KURMI MR R ISLAM MR. A H MOLLAH	PP, ASSAM
10	Bail Appln./1977/2024	MAHIDUL ALI SK @ MAHIDUL ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
11	Bail Appln./1985/2024	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB

12	Bail Appln./1993/2024	GOURI SHAKAR SAHU Versus THE STATE OF ASSAM	B BURAGOHAJN	PP, ASSAM
13	Bail Appln./2018/2024	NIHAR UDDIN BARBHUIYA @ NIHARUDDIN BARBHUIYA Versus THE UNION OF INDIA	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN MR B SAIKIA	DY.S.G.I.
14	Bail Appln./2020/2024	SARBANU BEGUM @ MARJINA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION				
15	Tr.P.(CrI.)/31/2024	AMINUL ISLAM Versus AZMAT ALI AHMED	MR. DILIP DEY MS T NANDI	
16	Crl.Rev.P./251/2024	PRATIBHA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MR G S UPPAL MR. K R PATGIRI MR S DEKA	PP, ASSAM
17	Crl.Rev.P./252/2024	PRANESWAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
18	Crl.Rev.P./253/2024	MD. NASHED ALI Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN MS A GOGOI	PP, ASSAM
19	Crl.Rev.P./254/2024	IMAN ALI Versus MAFIDA KHATUN	MR. R ISLAM MR S ISLAM N. UDDIN	
20	Crl.Rev.P./255/2024	MD SOBUR ALI Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
21	Crl.Rev.P./256/2024	MD. REKIB ALI @ FOIZ @ FOIZ ALI @ REKIB Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
22	Crl.Rev.P./257/2024	RAKIB AHMED MAZUMDER Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
23	Crl.Rev.P./260/2024	SHYAMAL ROY Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
24	Crl.Pet./314/2024	DEEP NARAYAN GUPTA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
25	Crl.Pet./435/2024 WITH LCR 2 FILES, B/O	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
26	Crl.Pet./580/2024	SMTI. MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
27	Crl.Pet./655/2024 B/O	RAJDIP BHUYAN Versus SMTI. KIRON DUTTA @ KIRON DUTTA HAZARIKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM (R2)
28	Crl.Pet./742/2024 FIXED	CHINTAN JAIN Versus CBI/AC-1/NEW DELHI	MS. J BAISHYA MR. K BAISHYA MS. N KAKATI	SC, CBI
29	Crl.Pet./799/2024	SUBASH KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
30	Crl.Pet./800/2024	TAPAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. D SHARMA	PP, ASSAM

31	Crl.Pet./803/2024	MOHAMMED NOOR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
32	Crl.Pet./804/2024	NARAYAN DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
33	Crl.Pet./809/2024	SUKANYA LAHKAR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
34	Crl.Pet./810/2024	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR SAURADEEP DEY	PP, ASSAM
35	AB/1700/2024	MOIDUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. T ISLAM	PP, ASSAM
36	AB/1715/2024	SMTI. JAYASHREE DEKA SARMAH AND ANR Versus THE STATE OF ASSAM	MR S SARMA MS B DEVI MR G GOSWAMI	PP, ASSAM
37	AB/1726/2024	ABDUL HALIM Versus THE UNION OF INDIA	MR. M KHAN MS J AKTAR K MAINUDDIN	DY.S.G.I.
38	AB/1727/2024	JUNAIDUL ISLAM @ JUNAHID ALAM Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
39	AB/1739/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
40	AB/1760/2024	HAFIZUR RAHAN @ HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
41	AB/1766/2024	ABED ULLAH AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
42	AB/1777/2024	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
43	AB/1795/2024	FR. JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./1073/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
45	Bail Appln./1292/2024 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/595/2024 in Bail Appln./1292/2024	CHAHAD HUSSAIN @ SAHID HUSSAIN Versus THE STATE OF ASSAM MRS. ASMA BEGUM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
46	Bail Appln./1378/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
47	Bail Appln./1612/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GUNARAM DAIMARI @ GUNA DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
48	Bail Appln./1816/2024 FIXED	AMLANJYOTI BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

49	Bail Appln./1854/2024 FIXED	MD. SIRAJ ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
50	Bail Appln./1858/2024 FIXED	KURPAN ALI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
51	Bail Appln./1938/2024 FIXED	DAVINDER SINGH AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM

BAIL HEARING

52	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
53	AB/1453/2024 FIXED	MINUDDIN @ MOINUDDIN SK Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
54	AB/1542/2024 FIXED	ASINUR ISLAM @ ASHINUR ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB S A KHAN MR S RAHMAN	PP, ASSAM
55	AB/1630/2024 FIXED	DHARMESWAR MEDHI AND ANR Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM

ORDERS

56	I.A.(CrI.)/480/2024 BA 939/2024(D/O) in Bail Appln./939/2024	RAHUL MEENA Versus THE STATE OF ASSAM	MS. K MALAKAR MS. A MAZUMDAR	PP, ASSAM
57	I.A.(CrI.)/560/2024 AB 1208/2024(D/O) in AB/1208/2024	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2014/2024	RAJUMONI ALI @ AMINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
2	I.A.(Civil)/1633/2024 WP(C) 6839/2022(D/O) in I.A.(Civil)/3483/2023	M/S A K AND COMPANY Versus SK. ABIDUL HUSSAIN	MR B CHAKRAVORTY	MR S ISLAM SC, I O C
HEARING				
3	WP(C)/4139/2014 FIXED	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
4	WITH WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
5	WITH WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1948/2024	TAJ UDDIN MAZUMDER @ MOSRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
2	Bail Appln./1950/2024	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
3	Bail Appln./1952/2024	AJIT BASFORE Versus THE STATE OF ASSAM	MR M HAQUE MR. A D GUPTA P ADHIKARI MR A K AZAD	PP, ASSAM
4	Bail Appln./1970/2024	PULAK DUTTA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
5	Bail Appln./1983/2024	ANKUR RAY Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
6	Bail Appln./1990/2024	NUR ALOM AHMED Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
7	Bail Appln./2001/2024	RAMJAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
8	Bail Appln./2002/2024	RASHIDUL SIDDIQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	Bail Appln./2012/2024	BIRI YAKAP Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	Bail Appln./2024/2024	MD. SAFIQUE Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM

MOTION

11	Crl.Pet./667/2024 FIXED	M/S BINA INFOMEDIA PVT LTD Versus M/S GUPTA HARDWARE PVT LTD	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	
12	Crl.Pet./798/2024	TRIPLE I ACHUMI TRADERS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
13	AB/1723/2024	NADU SHEIK @ ASMOT ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
14	AB/1733/2024	SRI DIGANTA PREMEY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
15	AB/1734/2024	AMAR CHOWAN Versus STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
16	AB/1737/2024	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
17	AB/1743/2024	DHRUBA JYOTI HALOI Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
18	AB/1744/2024	SAHARAD ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
19	AB/1764/2024	AJINUR ALI BEPARI Versus THE STATE OF ASSAM	MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
20	AB/1767/2024	SUMITRA GOGOI AND ANR. Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
21	AB/1771/2024	SAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
22	AB/1778/2024	FARUK ALI @ OMAR FARUK Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD MR J HUSSAIN	PP, ASSAM
23	AB/1780/2024	NUR IMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
24	AB/1781/2024	MOHIBUR ALI @ MOHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
25	AB/1783/2024	AMINUL HAQUE @ AMINUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
26	AB/1784/2024	NABAJYOTI TAMULI AND ANR Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
27	AB/1785/2024	NITESH SONI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
28	AB/1787/2024	RAMESWAR MAJHI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
29	AB/1793/2024	SABIR HOSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./1594/2024 FIXED	LUTFUR RAHMAN @ ROCKY ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	Bail Appln./1679/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
32	Bail Appln./1720/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHIDUL ISLAM @ BULBUL Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
33	Bail Appln./1788/2024 FIXED	BHABEN DEKA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS A GHOSAL	PP, ASSAM
34	Bail Appln./1873/2024 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
35	Bail Appln./1916/2024 FIXED	SULTAN SADIQ Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
36	Bail Appln./1917/2024 FIXED	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
37	Bail Appln./1920/2024 FIXED	REJANUR RAHMAN Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
38	Bail Appln./1923/2024 FIXED	ARSHIMA BEGUM Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
39	Bail Appln./1925/2024 FIXED	IZNARA BEGUM Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA I AMIN MR N K SARMA	PP, ASSAM
40	Bail Appln./1963/2024 FIXED	MD SIRAJUL MIA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM

BAIL HEARING

41	AB/3845/2023 FIXED	RIAJ UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. KAUSAR AHMED T A LASKAR	MR. A K TALUKDAR (INFORMANT) MR S ISLAM (INFORMANT) A BEGUM PP, ASSAM
42	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
43	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
44	AB/1240/2024 FIXED	BORNIL BURAGOHAİN Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
45	AB/1371/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHJALAL Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
46	AB/1417/2024 FIXED	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM

47	AB/1489/2024 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
48	AB/1507/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RINTU MIAH @ RINTU SK Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
49	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
50	AB/1534/2024 FIXED	SIMANATA BORO Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS P DEVI MR P R SARMA MS. R DEVI	PP, ASSAM
51	AB/1620/2024 FIXED	ABDUL REZZAK ALI AHMED @ ABDUR REJEK ALI AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR N JAMAL	PP, ASSAM
52	AB/1671/2024 FIXED	EUNUS ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	MR Z HUSSAIN(INFORMANT) MR. RASHIDUL ISLAM(INFORMANT) MR A K DAS(INFORMANT) PP, ASSAM
53	AB/1701/2024 FIXED	SMTI DULAN DEY @ ARPANA DEY Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
ORDERS				
54	I.A.(CrI.)/347/2021 BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
55	CrI.L.P./21/2024 in CrI.A./5525/2024	BIMAL CHETRI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
	WITH CrI.A./5525/2024 (Filing Number)	BIMAL CHETRI Versus THE STATE OF ASSAM AND ANR E	MR Z ALAM	
56	I.A.(CrI.)/608/2024 in CrI.Rev.P./5694/2024	DIPON PAUL Versus SHRIRAM TRANSPORT FINANCE CO LTD AND ANR	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	PP, ASSAM
	WITH CrI.Rev.P./5694/2024 (Filing Number)	DIPON PAUL Versus SHRIRAM TRANSPORT FINANCE CO LTD AND ANR (G)	MR. A R SHOME	
	WITH I.A.(CrI.)/5696/2024 (Filing Number)	DIPON PAUL Versus SHRIRAM TRANSPORT FINANCE CO LTD AND ANR (G)	MR. A R SHOME	
57	I.A.(CrI.)/616/2024 in CrI.Rev.P./5767/2024	SHUBHAM PANDAY Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR. N G KUNDU R SAHA	PP, ASSAM
	WITH CrI.Rev.P./5767/2024 (Filing Number)	SHUBHAM PANDAY Versus THE STATE OF ASSAM AND ANR (H)	MR. S NATH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1765/2024 WITH OFFICE NOTE, FIXED	SAB UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR	PP, ASSAM
2	Bail Appln./1957/2024	ROBIUL ISLAM Versus THE STATE OF ASSAM	MD A ALI J ALAM	PP, ASSAM
3	Bail Appln./1958/2024	ABHISHEK THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
4	Bail Appln./1959/2024	MD. AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
5	Bail Appln./1960/2024	JAYANTA BHOUMIK @ BANIA Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
6	Bail Appln./1981/2024 FIXED	DIGANTA NEOG Versus THE STATE OF ASSAM	MS. P BORAH	SC, EXCISE DEPTT.
7	Bail Appln./1984/2024	BUTAN AICH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	PP, ASSAM
8	Bail Appln./1986/2024	JIREN SARKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
9	Bail Appln./1987/2024	GURMEL SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
10	Bail Appln./1995/2024	MUNMI KUMARI @ CHOTI Versus THE STATE OF ASSAM	MR. S DAS MR T BORDOLOI	PP, ASSAM
11	Bail Appln./1997/2024	ALIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
12	Bail Appln./2009/2024 FIXED	JULHAS ALI Versus THE STATE OF ASSAM	MR S AHMED B ALI SK	PP, ASSAM

13	WITH Bail Appln./1936/2024	DILBAR ALI @ DILBOR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
14	Bail Appln./2010/2024	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
15	Bail Appln./2011/2024	ELISAR PYNGROPE @ ELISAR POINGROPE Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
16	Bail Appln./2017/2024	MD NUR HUSSAIN ALI ALIAS BAITYANI Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
MOTION				
17	Crl.Pet./585/2024	HIRU PRASAD DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
18	Crl.Pet./781/2024	HAMIDUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
19	Crl.Pet./782/2024	NITESH SONI Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
20	Crl.Pet./783/2024	DINESH SONI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
21	Crl.Pet./785/2024	TAPAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MS. B CHETRY S J DUTTA	PP, ASSAM
22	Crl.Pet./786/2024	PRANJAL MAHANTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RANA MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	Crl.Pet./789/2024	ROBERT MOMIN Versus M/S R.J. SUPPLY CHAIN SOLUTIONS	MR. M K DAS MS Z ANJUM MS. B CHETRY C SAIKIA S J DUTTA	
24	Crl.Pet./790/2024	GUNAJYOTI SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
25	Crl.Pet./791/2024	BHASKAR SARMA Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
26	Crl.Pet./792/2024 B/O	DIGANTA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
27	Crl.Pet./794/2024	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
28	Crl.Pet./795/2024	ANIL SARMAH Versus THE STATE OF ASSAM AND ANR	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
29	Crl.Pet./796/2024	SIDDHARTHA HAZARIKA Versus ABHIJIT DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
30	Crl.Pet./797/2024	TRIPLE I ACHUMI TRADERS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
31	AB/1162/2024 FIXED	ABDUL MOTIN Versus STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM

32	AB/1729/2024	MUKIBUR RAHMAN @ MOTIBUR RAHMAN @ LERELA Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/1730/2024	HOBI SK @ HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
34	AB/1745/2024	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM
35	AB/1761/2024	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
36	AB/1769/2024	FARAJUL HOQUE @ FARAJUL ALI Versus THE UNION OF INDIA	MR. A PARAMANIK P. KALITA	DY.S.G.I.
37	AB/1773/2024	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
38	AB/1786/2024	DINESH SONI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
39	AB/1792/2024	BIPUL ADHIKARY Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS. JAYA SAIKIA	PP, ASSAM
ADMISSION				
40	Crl.A./206/2024	BILLAL ALI @ BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/611/2024 in Crl.A./206/2024	BILLAL ALI @ BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
41	Crl.A./207/2024	JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/613/2024 in Crl.A./207/2024	JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
43	Bail Appln./492/2024 FIXED	SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM AND ANR.	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA MS P SAIKIA	PP, ASSAM
44	Bail Appln./1401/2024 WITH OFFICE NOTE, FIXED	JOYDEP SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	DR P AGARWAL (AMICUS CURIAE) PP, ASSAM
45	Bail Appln./1504/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
46	Bail Appln./1538/2024 FIXED	RAKIBUL HOQUE @ RAKHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM

47	Bail Appln./1548/2024 FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
48	Bail Appln./1686/2024 FIXED	BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
49	Bail Appln./1688/2024 FIXED	RAZZAK ALI @ REJAUL ALI Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
50	Bail Appln./1704/2024 FIXED	SAMSUDDIN @ SAMSUR UDDIN @ BAKAI Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
51	Bail Appln./1705/2024 FIXED	SEJAK @ SHEJAK ALI Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
52	Bail Appln./1807/2024 FIXED	DIP JYOTI DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGHAIN MR. C. SHIL D R BONGSHIARY	PP, ASSAM
53	Bail Appln./1813/2024 FIXED	GOPAL MANDAL Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
54	Bail Appln./1851/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JIYARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
55	Bail Appln./1883/2024 WITH OFFICE NOTE, FIXED	FARIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
56	Bail Appln./1888/2024 FIXED	ANKUR KALITA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
BAIL HEARING				
57	AB/3706/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BABAN DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	PP, ASSAM
58	AB/1420/2024 FIXED	SHAJU MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6683/2017 PART-HEARD, FIXED	HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)

HEARING

2 [WP\(C\)/4325/2012](#)
PART-HEARD

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR B D DAS
MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR. B PURKAYASTHA
MR. B ZAMAN
MR.M P SARMA

MR.S S DEY
MR. D DAS SR. ADV (R-17)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR. R B PHOOKAN (R-13)
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR.B GOGOI
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MR.A GOGOI
MR.D BORAH
R SARMAH (R-13)
MR.I F ALI
MS M KAKOTY (R-13)
MS S PATOWARY (FOR A.K.
DAS)
MR K J HAZARIKA (R-13)
MR. INDRAJIT BHUYAN (R-
17)
SC, EDU
MRSA VERMA
MR.R P GUPTA
MR.N KHATANIAR
MR.N BORAH
MR.P CHETIA(R-4)
MR.J HUDA(R-4)

3 **WITH**
[WP\(C\)/7378/2013](#)

DIPAN KANTI SUKLABAIDYA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA
MR.K KALITA
MS.S KANUNGOE

MR.S S DEY
MR. D DAS SR. ADV (R-4)
MR. K N CHOUDHURY (FOR
A.K. DAS)
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MR.D P BORAH
MR R SINGHA (FOR A.K.
DAS)
MR R SINGHA (FOR A.K.
DAS)
MS S PATOWARY (FOR A.K.
DAS)
MR. INDRAJIT BHUYAN (R-
4)
SC, EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./1213/2023	NURUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
MOTION (BA)				
2	Bail Appln./1942/2024	DILBAR ALI @ DILBOR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./1838/2024 BA 974/2024(D/O), OFFICE NOTE, FIXED	MONGAL PAUL @ MODAN PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
BAIL HEARING				
4	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
5	AB/1213/2024 FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
6	AB/1356/2024 FIXED	JEYABUR RAHMAN @ JIABUR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
ORDERS				
7	I.A.(Crl.)/612/2024 PART-HEARD, WITH LCR 3 FILES in Crl.A./130/2023	MONSER ALI Versus THE STATE OF ASSAM,	MR A SHARMA MR F HAQUE MR F HAQUE MR. S K M ALOMGIR MR. V A CHOWDHURY MR A ISLAM	PP, ASSAM
	WITH Crl.A./130/2023	MONSER ALI Versus THE STATE OF ASSAM	MR. A M BORA MR A SHARMA MR F HAQUE MR. B BHAGAWATI MS. C CHOUDHURY MR. S K M ALOMGIR MR. V A CHOWDHURY MR A ISLAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,15th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/4582/2014	SAHIDUR RAHMAN Versus THE STATE OF ASSAM and 7 ORS,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	
2	WP(C)/5277/2022	RAFIQUL ISLAM MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K SAHARIAH MD. A SAHAD M. H. ALI	SC, P AND R.D. GA, ASSAM
ADMISSION				
3	WP(C)/1862/2017	SAYERA SULTANA BEGUM Versus THE STATE OF ASSAM and 5 ORS.	MR.D SAIKIA MR.P HAZARIKA MRA BARMAN MS.P DAS	GA, ASSAM SC, HEALTH
4	WP(C)/1885/2017	NURUL ISLAM Versus THE STATE OF ASSAM and 4 ORS.	MR. I HUSSAIN MR. L R MAZUMDER MR. S BISWAS MR. H A TALUKDAR	SC, CO-OPERATIVE DEPTT. GA, ASSAM
5	WP(C)/1973/2017	M/S. PHEROS STRUCTURAL PVT. LTD. and ANR. Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEV. CORPN. and 2 ORS.	MR. K N CHOUDHURY MR.S K MEDHI MR.A DAS MS. R DEKA MR.S DUTTA MR.R SARMA MR. D J DAS MR. B K KASHYAP	MS.A DEVI R- 1-3 MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN
6	WP(C)/7719/2017	THE SUB DIVISIONAL WELFARE BOARDS FOR SCHEDULED TRIBES and 11 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE	GA, ASSAM MR. D NATH SC, WPT AND BC
7	WP(C)/7785/2017	YOUTH TRUCK DEVELOPMENT and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.S ROY MR.M H LASKAR	GA, ASSAM SC, TRANSPORT
8	WP(C)/7786/2017	BINITA BAZARIKA Versus THE UNION OF INDIA and 3 ORS.	MS.D GHOSH MS.N DEKA	ASSTT.S.G.I.R1 SC, HEALTH(R2 & 3)
9	WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A

10	WP(C)/3856/2020	M/S. NEHA BUILDERS PARTNERSHIP FIRM Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, APDCL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR
11	WP(C)/5182/2020	ANIL PHAMJONG Versus THE STATE OF ASSAM AND 3 ORS	MR M CHOUDHURY MS D DAS	GA, ASSAM MS. K PHUKAN,GA, ASSAM (1,3 & 4) MR. R DHAR,SC, WPT & BC (R-2)
12	WP(C)/3002/2021	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
13	WP(C)/3003/2021	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
14	WP(C)/3365/2022	SUKTARA KHANAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
15	WP(C)/37/2023	BIJEN RAM RABHA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR S HOQUE	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
16	WP(C)/92/2023	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) MR. S D PURKAYASTHA (R1-R3) MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
17	WP(C)/449/2023	M/S PRAG WIRE PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, WATER RESOURCE
18	WP(C)/721/2023	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
19	WP(C)/1331/2023	ANANDA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	MR. K N CHOUDHURY (r-4 to 6) SC, CO OP GA, ASSAM MISS. R R KAKATI (r-4 to 6) N GAUTAM (r-4 to 6) MR. H G HAZARIKA (r-4 to 6)
20	WP(C)/1332/2023	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H M R CHOUDHURY	SC, WATER RESOURCE SC, FOREST SC, FINANCE
21	WP(C)/1333/2023	ABRAHAM KAYA TECHI Versus UNION OF INDIA AND ANR	MS P AGARWAL MR. B J DAS	SC, GST DY.S.G.I.
22	WP(C)/1334/2023	DEBASISH LAHIRI AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS	GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
23	WP(C)/1360/2023	SRI SRI RADHAMADHAB JEW SEBA PARICHALANA SAMITY SINGLA ANCHALIK COMMITTEE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA	MRS. R DEVI (C.G.C.) DY.S.G.I.

24	WP(C)/1361/2023	KESHAB CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM SC, G M D A SC, GMC
25	WP(C)/1709/2023	BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	WP(C)/2246/2023	PRASANTA NATH Versus THE STATE OF ASSAM AND 3 ORS	MRS. R S DEURI	SC, WATER RESOURCE
27	WP(C)/4753/2023	MD KACHED ALI @ KACHED ALI Versus THE STATE OF ASSAM AND 4 ORS	MS A ZAHAN S I AKAND	GA, ASSAM MR H SARMA (R-3 TO 5) MR B GOGOI (R-2) SC, REVENUE MRS. N BORDOLOI, SC, REVENUE AND DISASTER MAMAGEMENT DEPARTMENT (R-1) SC, FINANCE DEPTT.
28	WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
29	WP(C)/7052/2023	UMA KANTA BORAH AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MS N DEKA MR SAURADEEP DEY	MR G N SAHEWALLA (R-6,7) GA, ASSAM MR H GUPTA MR M SAHEWALLA (R-6,7) MR H K SARMA (R-6,7) MS G DUGAR (R-6,7) MS T J SAHEWALLA (R-6,7) DY.S.G.I. SC, PGC I LTD. SC, REVENUE
30	WP(C)/3258/2024 FIXED	MAHESWAR PRASAD Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE SC, FOREST
	WITH			
31	WP(C)/3211/2024	DAMODAR OJHA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, FOREST SC, REVENUE
	WITH			
32	WP(C)/3222/2024	JOI KISHORE PRASAD AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, FOREST SC, REVENUE
		<u>BAIL HEARING</u>		
33	AB/1494/2024 FIXED	LANIMA DAS Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
		<u>ORDERS</u>		
34	Cont.Cas(C)/15/2020	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) Versus HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S S ROY MR. S BORTHAKUR
35	WP(C)/6193/2022	SHEIKH AHMED HUSSAIN @ AHMED HUSSAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. T DAS (R-1 to 3)

36	WP(C)/8307/2022	SHEIKH MAHI UDDIN AND 5 ORS Versus THE UNION OF INDIA AND 14 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM MR S BORTHAKUR(R-6,8,9,10) MRS. R DEVI MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR (R-6,8,9,10) DY.S.G.I.
37	Cont.Cas(C)/688/2023	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus RUPAM BHUYAN AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
38	WP(C)/883/2023	MAKSUD AHMED MAZUMDER Versus THE FOOD CORPORATION OF INDIA AND 7 OTHERS	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM
39	WP(C)/5995/2023	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
40	MC/4/2024 IN WP(C) 1138/2021 (D/O) in WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM DY.S.G.I.
41	Cont.Cas(C)/25/2024	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	
42	Cont.Cas(C)/114/2024	ABDUL HAMID SARKAR Versus KHANINDRA CHOUDHURY	K ZAMAN	MR. D NATH
43	Cont.Cas(C)/185/2024	SOMULA BEGUM LASKAR Versus SIMANTA KUMAR DAS		MR B DEURI
44	Cont.Cas(C)/194/2024	NIRADA MEDHI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. W RAHMAN	MR. D SAIKIA (R-1) MS. P R MAHANTA(R-1) MS G HAZARIKA(R-1)
45	I.A.(Civil)/1310/2024 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM
	WITH WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3,6) MS. M BHATTACHARJEE (r-3,6) MR. R L YADAV (r-3,6)
	WITH I.A.(Civil)/3755/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM,	MS. G BORAH	GA, ASSAM
	WITH I.A.(Civil)/3756/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM
46	I.A.(Civil)/2059/2024 WITH FA/10/1978 (D/O), FA/11/1978 (D/O) in WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM,		GA, ASSAM
	WITH WP(C)/1235/2022	UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH	GA, ASSAM
47	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
5)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
6)	MR. J P SHARMA	01-07-2024	To	31-07-2024
7)	MR. O P BHATI	28-06-2024	To	04-08-2024
8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024
13)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024